

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-315**

Appeal No- 150/252/ND/2020

**IN THE MATTER OF:**

M/s Millenium Realtech Pvt Ltd

Vs

ROC

....Applicant

....Respondent

**SECTION**

U/s 252

Order delivered on 19.02.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Adv. Jugal, Adv. Atin, Adv. Sumit, Adv. Suman, Adv. Esha Sharma

For the Respondent

: Adv. Shlok, Adv. Chandratanay, Mr. Alok Pandey, Ld. ARoC

**ORDER**

Ld. ARoC and Ld. Counsel for the Income Tax Department have put in appearance and seeks two weeks' time to file the reply. Let the same be filed. List the case for 18.03.2020.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)